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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

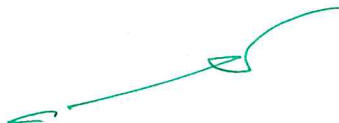
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.8/BB/ 2017	-	Hearing (for report by OL office)	230/ 232	Shilpa Medicare Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana.M.R	ROC/RP	
2	Nyagil kurniabose	Petitioner	

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC and RD is present. She undertakes to appear for ROC and RD and also to file report. List it on 05.10.2017. Counsel for ROC and RD is directed to file the report of ROC in case it is ready before the next date in the Registry by serving a copy on the counsel for the petitioner who can file his objections in the Registry, if any.

List it on 05.10.2017.


MEMBER (J)


MEMBER (T)